#### 147 Written Answers

for being declared fit. As the Vidyasagar University has not yet fulfilled all the prescribed conditions it has not been declared fit for assistance under Section 12-B of the UGC Act.

## Surplus teachers in Kendriya Vidyalaya Sangathan

# 980. SHRI ASHWANI KUMAR:

## SHRI ASHOK NATH VERMA:

#### DR. R. K. PODDAR:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) the category and Vidyalayaswise details of teachers of Kendriya Vidyalaya Sangathan who have been rendered surplus as per revised sanction of staff-strength issued in June-July, 1989, for the current academic session and what is the justification therefor;

(b) what is the procedure prescribed for adjusting them in the region they are presently posted in;

(c) whether a teacher rendered surplus, can be adjusted against a vacancy of another category; if so, for how long; and

(d) whether all India Kendriya Vidyalayas Teachers Association has represented against it; if so, what is the reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Only 89 yoga teachers have been rendered surplus. No other category of teachers has surplus in Kendriya been rendered whole. Vidyalaya Sangathan as a These yoga teachers have been rendered surplus as per the revised policy of teaching of yoga in Kendriya Vidavalayes by appointment of full time voga teachers in larger schools and part-time teachers in smaller schools. Requirement of Yoga teachers for schools is now determined according 1991 - 1992 - 1993 - 19 to teaching load.

(b) There is no proposal to retrench these yoga teachers; 95 yoga teachers who had been sponsored by Kendriya Vidyalaya Sangathan would be completing B.P.Ed. Degree course of Jivaji University, Gwalior during the current year. They would be offered the post of Physical Education Teachers for which there is a requirement. Adjustment of the remaining surplus yoga teachers, if any, would be done locally on cluster basis.

In respect of other categories, there may be cases of teachers rendered supplus to the requirement of a particular Kendriya Vidyalaya. Such teachers are adjusted in another Vidyalaya of the same region.

(c) Normally this is not done.

(d) The All India Kendriya Vidyalaya Teachers Association in its representation dated 28-6-1989 have represented that subject teachers have been rendered surplus on account of sanction of posts of Yoga teachers and Education Teachers. Since Physical Yoga and Physical Education are to be taught as separate disciplines, separate teachers have been provided for yoga and Physical Education on staff strength of a Vidyalaya. the However, this has not rendered subject teachers surplus to the requirement of Kendriya Vidyalay Sangathan as a whole.

#### U.S. President's talk with the Prime Minister on Indo-Pak talks

981. SHRI KAPIL VERMA:

# SHRIMATI VEENA VERMA: KUMARI SAYEEDA KHA-TUN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has seen the New York Times report that President Bush had in a telephone talk with Prime Minister Rajiv Gandhi last